

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 416**  
**Appeal No. 16/ND/252/2023**

**IN THE MATTER OF:**

Elite Academy For Education & Training private Limited	...	Applicant
Versus		
Registrar of Companies, NCT of Delhi & Haryana & Anr	...	Respondent

**Order under Section 252(3).**

**Order delivered on 09.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

There is no appearance on behalf of the appellant. Appeal No. /16/ND/252/2023 stands dismissed for want of prosecution.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**